

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

1.	Jagdish Chand EC: 10585	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swarna Kanta Sharma, the then Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI (Her Lordship then was) Distt : RACC	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
2.	Shankar Singh EC: 11025	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Swarna Kanta Sharma, the then Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI (Her Lordship then was) Distt : RACC	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
3.	Raj Kumar EC: 57243072/10865	Desg: Peon Role: Peon Posting: Previously attached with Sh. Ravinder Dudeja, Ld. Director (Academics), Delhi Judicial Academy, Dwarka, Delhi (In diverted capacity)	Desg: Peon Role: Orderly Posting: Hon'ble High Court of Delhi, New Delhi (In diverted capacity)
4.	Ravi EC : 69510019	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Vimal Kumar Yadav, Ld. Principal Judge, Family Courts Distt : Shahdara KKD (In diverted capacity)	Desg: Peon Role: Orderly Posting: In the Court of Sh. Vimal Kumar Yadav, Ld. Principal District & Sessions Judge Distt : North Rohini
5.	Anil Kumar S/o Sh. Bholu Mehto	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sudesh Kumar-II, Ld. PO MACT - 02 Distt : West THC	Desg: Peon Role: Peon Posting: In the Personal Office of Ld. Principal District & Sessions Judge Distt : South-East Saket
6.	Deepak EC: 61384961/10713	Desg: Peon Role: Peon Posting: Previously attached with Ms. Jyoti Kler, Ld. Joint Registrar (Judicial) Hon'ble Delhi High Court of Delhi, New Delhi (In diverted capacity)	Desg: Peon Role: Peon Posting: Attached with Ms. Jyoti Kler, Ld. Additional Director, Delhi Judicial Academy, Dwarka, New Delhi (In diverted capacity)

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7.	Lalit Mohan EC: 90148	Desg: Peon Role: Peon Posting: Previously attached with Sh. Gautam Manan, Ld. Special Secretary, DSLSA, New Delhi (In diverted capacity)	Desg: Peon Role: Peon Posting: Attached with Sh. Gautam Manan, Ld. DHS officer
8.	Manish Jarul EC: 92055/80302511	Desg: Chowkidar Role: Orderly Posting: Previously attached with Ms. Namrita Aggarwal, Ld. Additional Secretary, DSLSA, New Delhi (In diverted capacity)	Desg: Chowkidar Role: Orderly Posting: Attached with Ms. Namrita Aggarwal, Ld. Special Secretary, DSLSA, New Delhi (In diverted capacity)
9.	Vikas Thakran EC: 98215040	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sushant Changotra, Ld. ASJ (FTSC) (POCSO)-01 Distt : Central THC	Desg: Peon Role: Orderly Posting: Attached with Sh. Sushant Changotra Ld. Additional Secretary, DSLSA, New Delhi (In diverted capacity)
10.	Krishna EC : 90993	Farash in Office Pool, Admin.III Distt: Central THC	Farash in Care Taking Branch Distt : Central THC
11.	Monu Kumar EC : 14756752	Desg: Peon Role: Orderly Posting: Ms. Richika Tyagi, Ld. Civil Judge - 02 Distt : West THC	Desg: Peon Role: Peon Posting: CMM Office Distt : West THC
12.	Inderjeet Singh EC : 90541	Desg: Peon Role: Peon Posting: CMM Office Distt : West THC	Desg: Peon Role: Orderly Posting: Ms. Richika Tyagi, Ld. Civil Judge - 02 Distt : West THC
13.	Abdul Mazid EC : 90730	Naib Nazir in the Court of Sh. Ajay Nagar, Ld. ARC-02, Central, THC	Naib Nazir in the Court of Sh. Manoj Kumar, Ld. ARC-01, Central, THC. AND Naib Nazir in the Court of Sh. Ajay Nagar, Ld. ARC-02, Central, THC.

Note :-

1. The Intra District Transfers are subject to approval from the concerned Ld. Principal District & Sessions Judge
2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
3. This order will not be considered as a change of cadre of the official mentioned at S. No. 08. He shall continue to be in his parent cadre for all purposes.

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4. Transfer order in respect of Raj Kumar, S/o Sh. Balwan Singh, orderly, EC:57243072/10865 mentioned at S. No. 19 in transfer order No.21292-21432/ADMN-III/Central/P&T/2022 dated 24.03.2022 stands cancelled.

Girish Kathpalia
06.04.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
A Q DELHI

No. 25572-25650 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 06 APR 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, Central/West/RACC/Shahdara/North/South-East/Delhi.
3. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts Complex, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
6. The Principal Judge, Family Courts, Shahdara, Delhi.
7. The Officers Concerned.
8. The Administrative Officer (Judicial) / Branch In-Charge, Administration Branch, Central/West/RACC/Shahdara/North/South-East/Delhi.
9. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central/West/RACC/Shahdara/North/South-East/Delhi.
10. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
11. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
12. Dealing Officials, Accounts Branch, Central/West/RACC/Shahdara/North/South-East/Delhi
13. The Officials concerned.
14. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
15. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

Girish Kathpalia
(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
A Q DELHI